

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-519

IB-2590/ND/2019
IA/5063/2023, IA/1462/2024

IN THE MATTER OF:

Ship Yard Co.

.....Applicant

Vs.

G.R.S. Ispat Company (P) Ltd.

.....Respondent

SECTION

U/s 9 IBC Liq.

Order delivered on 07.06.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Ms. Anushruti, Adv. in IA/1462/2024
Mr. Rohan Goel, Proxy Counsel in IA/5063/2023
For the Respondent :

ORDER

Due to paucity of time, the matter is listed on **29.07.2024**.

**Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)**